

National Company Law Tribunal

Allahabad Bench

C P NO. 96/ALD/2017, CA No 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Blue Line Securities Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK MISHRA	PCS	Petitioner	Abhishek
2.	KULDEEP SINGH	STA	O.L.	K.D.S.

C.P. No. 96/ALD/2017, C.A. No. 54/ALD/2017.

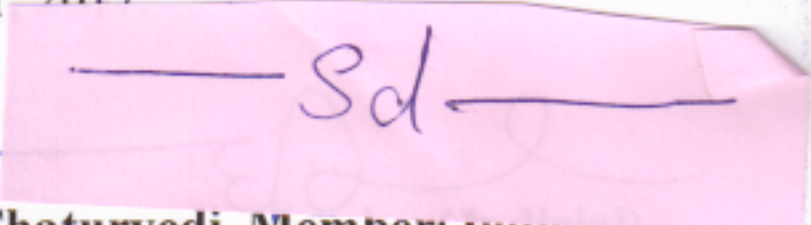
Shri Abhishek Mishra, PCS representing the petitioner. Shri Kuldeep Singh, proxy for the O.L, representing the Central Government. He seeks time to file representation / affidavit and report on behalf of the OL.

Hence, further two weeks time is granted.

The matter be listed on 6<sup>th</sup> December 2017

Date: 14/11/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi, Member(Judicial)